

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th SEPTEMBER, 2022, 10:30 A.M.

CP No. 125/CTB/2020

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Suresh Kothari -Vs- Rajat Buildcon India Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

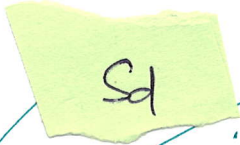
Mr. Saswat K. Acharya,
Mr. V. K. Jain, Advs.

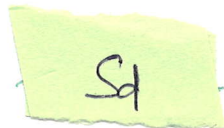
For Respondent (s)

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ORDER

Due to paucity of time, matter could not be taken up today. List the matter on 14.11.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)